

Subject: **YES TO THE TELECOMMUNICATION TARIFF (65TH AMMENDMENT)
ORDER, 2020**

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The SMSs are being employed for following purposes over Indian Railways

1. For monitoring the health of various equipment as a measure of predictive maintenance in order to avoid breakdowns/detentions by technical departments.
2. Safety of passengers and road users at level crossing gates to create awareness in public by safety directorate.
3. Used for faster dissemination of information during accidents and vital for disaster management.
4. For issuing various advisories, saving of electricity, cleanliness drives etc.

All these activities are directly or indirectly related to safe train operations, lives of passengers as well as road users. It would be in right earnest to repeal the limit of 100 SMS per day and implement TELECOMMUNICATION TARIFF (SIXTY FIFTH AMMENDMENT) ORDER, 2020.

Regards

Vivek

Sr DSTE

Northern Railway, Firozpur.